

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:243
ANSWERED ON:02.03.2005
RESERVATION OF SCs/STs/BACKWARD CLASSES
Bhadana Shri Avtar Singh

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) whether certain Government/Semi-Government Organisations and services have been privatized;
- (b) if so, the details thereof;
- (c) whether there existed reservation for scheduled castes/tribes and the backward classes in the Government/Semi-Government Organisations before privatization; and
- (d) if so, the status of the reservation rights after the privatization?

Answer

MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS. (SHRI SURESH PACHOURI)

(a): Yes, Sir.

(b): The list of Public Sector Enterprises which have been privatised through Strategic Sale during 1999-2000 to 2004-2005 is annexed.

(c): Yes, Sir.

(d): At the time of Strategic Sale, the government enters into Transaction Agreements, viz. Share Holder Agreement/Share Purchase Agreement with the prospective Strategic Partner (SP). Protection of the interests of the employees is an integral part of these agreements and appropriate provisions were made in these Agreements. The SP, through Recitals in these Agreements, recognizes that the Government in relation to its employment policies follows certain principles for the benefit of the members of the Scheduled Castes/Scheduled Tribes, physically handicapped persons and other socially disadvantaged categories of the society. The SP also undertakes that it shall use its best efforts to cause the Company to provide adequate job opportunities for such persons. Further, in the event of any reduction in the strength of the employees of the Company, the SP shall use its best efforts to ensure that the physically handicapped persons, Scheduled Castes/Scheduled Tribes are retrenched at the end.

ANNEXURE

Name of PSEs privatized through Strategic Sale during 1999-2000 to 2004-05

Sr. No. Name

- 1 Modern Food Industries Ltd. (MFIL)
- 2 Bharat Aluminium Company Ltd.
- 3 CMC Ltd.
- 4 HTL
- 5 Lagan Jute Machinery Corporation

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- 6 Agra Ashok
- 7 Bodhgaya Ashok
- 8 Hassan Ashok
- 9 TBABR Mamallapuram
- 10 Madurai Ashok
- 11 Bangalore Ashok
- 12 Qutab

- 13 Lodhi
- 14 LVPFH, Udaipur
- 15 Manali Ashok
- 16 KABR Kovalam
- 17 Aurangabad Ashok
- 18 Airport Kolkata Ashok
- 19 Khajuraho Ashok
- 20 Varanasi Ashok
- 21 Kanishka
- 22 Indraprastha (AYN)
- 23 Chandigarh Hotel project
- 24 Ranjit
- 25 HCI-Centaur Hotel Juhu, Bombay
- 26 HCI- Indo Hokke Hotels Ltd.
- 27 HCI-Centaur Hotel Airport, Mumbai
- 28 IBP Co. Ltd.
- 29 Videsh Sanchar Nigam Ltd. (VSNL)
- 30 Paradeep Phosphates Ltd.
- 31 Hindustan Zinc Ltd. (HZL)
- 32 Maruti Udyog Ltd. (MUL) (a Joint Venture)
- 33 Indian Petrochemicals Corporation Ltd. (IPCL)
- 34 Jessop & CO